

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Purnendu Singh will take up the following case today i.e. on 30th September, 2026 at 2:15 P.M. in Court No.307 (Cent. Building).

TO BE MENTIONED

1. CR. MISC./67330/2026 2 VIKASH KUMAR BIJENDRA KUMAR BHANU PRATAP SINGH
303(2),61(2), A.BAIL VS THE STATE OF BIHAR AND ANR DEVENDRA PRASAD SINGH

Patna High Court
Dated, 30th September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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